

Press Reports.

(c) The price and procurement policy for the rabi marketing season 1975-76 will be formulated shortly in consultation with the State Governments.

बिहार में सिंचाई के विकास के लिए केन्द्रीय सहायता

1917. श्री रामावतार शास्त्री : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार ने वर्ष 1975-76 के लिए सिंचाई विकास के सबध में उनके मंत्रालय को कोई योजना भजी है तथा उसकी क्रियान्विति के लिए सहायता की माग की है ,

(ख) यदि हा, तो तत्संबधी मुख्य बाने क्या है , और

(ग) उस पर सरकार की क्या प्रतिक्रिया है ?

कृषि और सिंचाई मंत्रालय में उप-मंत्री (श्री केदार नाथ सिंह) : (क) और (ख) बिहार सरकार ने छोटानागपुर और दक्षिण बिहार के निरकाल से सूखा प्रवण जिलों में 0 85 लाख हैक्टर में (2 09 लाख एकड़) भूमि को लाभ पहुंचाने के लिए 346 लघु सिंचाई स्कीमों के क्रियान्वयन हेतु राज्य योजना की सीमा में बाहर 17 33 करोड़ रुपये की सहायता के लिए अनुरोध किया है ।

(ग) मौजूदा मकेतों के अनुसार सभी साधनों में सभी उपलब्ध साधनों का अन्दाजा लगा लिया गया है और उनके अनुसार ही पाचवी पंचवर्षीय योजना को तैयार किया गया है । इसलिए, राज्यों को योजना के बाहर कोई सहायता, जिसे राज्यों को स्वीकृत स्वीकृत की जाने वाली योजनाओं से अमम्बद्ध एक पृथक आइटम समझा जाएगा, देने का प्रश्न नहीं उठता ।

उपलब्ध साधनों के आधार पर, बिहार को समग्र पाचवी योजना के लिए 1267.43 करोड़ रुपये की राशि के अनन्तिम परिव्यय में लघु सिंचाई के लिए 84 करोड़ रुपये की धनराशि नियत करना प्रस्तावित है । इस परिव्यय पर इस समय योजना आयोग विचार कर रहा है । लघु सिंचाई के लिए 1974-75 वर्ष के लिए स्वीकृत परिव्यय और 1975-76 वर्ष के लिए विचाराधीन परिव्यय क्रमश 10 50 करोड़ रुपये और 12.45 करोड़ रुपये है ।

Amount spent on Sports

1918. SHRI PRIYA RANJAN DAS MUNSI Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the amount spent by Government on all round activities of sports in the year 1974-75;

(b) the actual expenses on football and hockey, and

(c) sports grants given by U.G.C. to various Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) (a) Rs. 93 92 lakhs

(b) Rs 1 lakh for FOOTBALL

Rs 1 83 lakhs for HOCKEY

(c) Rs 8 91 lacs to 23 Universities.

Increase in cost of Imported Foodgrains

1919 SHRI ANADI CHARAN DAS: SHRI SHRIKRISHAN MODI: SHRI P. GANGADEB:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there has been a substantial rise in the cost of imported foodgrains; and

(b) if so, reason therefor and steps taken to check this rise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNAS-AHEB P. SHINDE): (a) and (b). Due to abnormal increase in the prices of foodgrains in world markets and of freight rates, there has been a substantial rise in the cost of imported foodgrains in 1974 as compared to 1973. However, since January 1975 there has been some softening of prices of foodgrains in world markets. Government of India has no control over international trends in foodgrain prices and freight rates which are subject to world supply and demand position.

Construction of Dam on Narmada

1920. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the reasons why Madhya Pradesh is not being permitted to take steps to utilize the surplus water by constructing Baagi, Punasa and other dams on Narmada and its tributaries when the assured water plan of Narmada river is much more than the quantity demanded by Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): The question of allocation of water between Madhya Pradesh and Gujarat has been left to be decided by the Narmada Water Disputes Tribunal according to the agreement reached amongst the party States in July, 1974. Adjudication proceedings are in progress. However, efforts are being made by the Centre to evolve a consensus for taking up construction of some schemes in the basin in both the States without prejudice to their claims before the Tribunal.

3726 LS-8.

Forest Plantation of Industrial and Commercial Uses

1921. SHRI TUNA ORAON:
SHRI SAKTI KUMAR
SARKAR:

SHRI KUMAR MAJHI:

SHRI S. N. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 904 on 18th November, 1974 regarding the Forest Plantation of Industrial and Commercial uses and state:

(a) State-wise programme regarding economic plantation for industrial and commercial uses scheme under forestry development during the current year; and.

(b) reaction of the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). Unstarred Question No. 904 sought information in respect of State and Union Territories in the Eastern and North-Eastern region of the country. Information from all State and U.Ts. in this region except Manipur has been received and is shown in the enclosed statements. Information from Manipur is still awaited and will be placed on the Table of the Sabha as soon as it is received. This is a State Sector scheme.

Statement

(Rupees in lakhs)

| State Union Territories | Allocation made during 1974-75 |
|-----------------------------|--------------------------------|
| <i>States</i> | |
| Assam | 26.33 |
| Bihar | 11.00 |
| Manipur | Not received |
| Meghalaya | 6.00 |
| Nagaland | 2.75 |
| Orissa | 13.50 |
| Tripura | 10.67 |
| West Bengal | 9.60 |
| <i>Union Territory</i> | |
| Arunachal Pradesh | 5.60 |
| Mizoram | 2.00 |